

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
IB-828/ND/2022
IA/1753/2023

IN THE MATTER OF:
Ms. Preeti Gupta

...PETITIONER

Vs.

M/s. Aditya Birla Finance Ltd. and Anr.

...RESPONDENT

Section
U/s 94(1) of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Personal Guarantor

:

:Mr. Abhishek Anand a/w Mr. Karan
Kohli and Ms. Palak Kalra, Advs.

For the RP

:CS Suraj Sharma, CS Meenu
Sharma

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **06.05.2024**.

Sd/-
(Court Officer)